

Proposal to amend Insolvency and Bankruptcy Board of India (Inspection and Investigation) Regulations, 2017

3.3.1 The Governing Board considered the Board Note.

3.3.2 After detailed discussions, the Governing Board approved the proposal to amend the timelines for disposal of Show Cause Notice by the Disciplinary Committee from thirty-five days to sixty days from the due date of receipt of reply to the show cause notice.